

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,
DODDABALLAPURA.**

CAUSE LIST DT. 08.06.2020.

HEARING :-

1. P & SC 10004/2020
2. M.C. 10098/2020
3. Misc. 1006/2019
4. R.A. 10075/2019
5. CrI.Misc. 10055/2020

ARGUMENTS :-

6. R.A. 92/2009
7. R.A. 95/2009
8. R.A. 3/2010
9. R.A. 10118/2016
10. R.A. 10009/2018
11. R.A. 10032/2019
12. M.A. 10050/2019
13. M.A. 10055/2019
14. M.A. 10069/2019

REPLY :-

15. R.A. 10026/2019

ORDERS :-

16. R.A. 10094/2019
17. CrI.Misc. 10054/2020

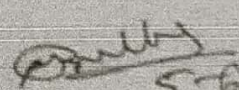


(C.CHANDRASEKHAR)
IV Addl. Dist. & Sessions Judge,
Doddaballapura

**Cause list Dated: 08-06-2020 in the court of
Prl. Senior Civil Judge and JMFC Doddaballapura**

Sl.No.	Case No.	Stage	Reasons
1	O.S.97/2010	Hearing on I.A.	Since the listed matters are old matters, hence they are listed for hearing.
2	O.S.147/2013	Hearing on I.A.	
3	O.S.151/2011	Hearing on I.A.	
4	O.S.130/2008	Hearing on I.A.	
5	O.S.498/2015	Hearing on I.A.	
6	O.S.332/2013	Hearing on I.A.	
7	O.S.468/2015	Hearing on I.A.	
8	O.S.175/2011	Hearing on I.A.	
9	O.S.7/2014	Hearing on I.A.	
10	O.S.217/2008	Hearing on I.A.	
11	O.S.374/2013	Hearing on I.A.	
12	O.S.149/2012	Hearing on I.A.	
13	O.S.166/2016	Hearing on I.A.	
14	O.S.446/2013	Hearing on I.A.	
15	O.S.1/2012	Hearing on I.A.	
16	O.S.473/2016	Hearing on I.A.	
17	O.S.448/2013	Hearing on I.A.	
18	O.S.15/2012	Arguments.	
19	O.S.No.69/2016	Hearing on I.A.	
20	O.S.280/2016	Hearing on I.A.	

Place: Doddaballapura
Date: 05-06-2020


5-6-20
Prl. Senior Civil Judge & JMFC
Doddaballapura

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC JUDGE, AT
DODDABALLAPURA**

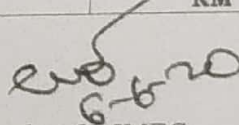
MODIFIED CAUSE LIST DATED 08-06-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 303/2015	HEARING	ANL	RL KNG
2	OS 135/2018	HEARING	SAK	DAS
3	OS 195/2018	HEARING	DKL	DAS
4	OS 541/2018	HEARING	RBG	HMM
5	OS 363/2017	HEARING	ANL	HMM
6	CC 323/2012	HEARING	APP	RM
7	CC 591/2012	HEARING	APP	MGV
8	PCR 299/2019	ARGUMENT	BKV	----
9	CC 409/2019	HEARING	APP	MVA
10	OS 301/2010	ORDERS	SN	RM

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 509/2012	HEARING	APP	LMN
2	OS 13/2011	HEARING	BSM	NL, LS
3	CC 814/2014	HEARING	RDP	PYR
4	PCR 152/2017	ARGUMENT	DSV	---
5	CC 916/2017	HEARING	APP	SN
6	CC 1095/2015	ARGUMENT	RM	RRK
7	OS 435/2017	HEARING	HVS	MRS
8	OS 367/2017	HEARING	SVR	MVV
9	OS 377/2017	HEARING	KNS	SB
10	OS 129/2019	ORDER	LS	RM


Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.